THE HIGH COURT OF MEGHALAYA **SHILLONG**

NOTICE

No.HCM - III/04/2015/

Dated Shillong, the _ February 2018.

Hon'ble the Chief Justice vide order dated 05.02.2018 is pleased to constitute Division Bench and Single Bench respectively for Wednesday the 7th February, 2018 & Thursday the 8th February, 2018 as under.

Division Bench consisting of Hon'ble the Chief Justice & Hon'ble Mr. Justice S.R.Sen would take up all Motion, Admission, Order and Hearing of the matters cognizable by a Division Bench from 10:30 AM in Court Room No. 1 in the Chief Justice's Court.

Single Judge Bench of Hon'ble the Chief Justice would take up Motion, Admission, Orders and Hearing of Petitions filed under Arbitration & Conciliation Act, 1996; Civil Contempt Cases; Company Petitions; Criminal Petitions; Criminal Revision Petitions; Criminal Appeals; Criminal Misc. Cases; Bail Applications; Motion of Civil Writ Petitions and all Single Judge matters which are not specified before the other Single Judge after rising of the Division Bench to 01:15 PM & 02:00 PM to 04:30 PM in Court Room No. 1 in the Chief Justice's Court.

Single Judge Bench of Hon'ble Mr. Justice S. R. Sen would take up Motion, Admission, Orders and Hearing of First Appeals; Civil Revision Petitions; Second Appeals; Review Petitions; Transfer Petitions and Admission, Orders and Hearing of Civil Writ Petitions cognizable by Single Judge after rising of the Division Bench to 01:15 PM & 02:00 PM to 04:30 PM in Court Room No. 2.

By order

REGISTRAR GENERAL

MEMO No.HCM - III/04/2015//10 A

Copy for information to: -

Dated Shillong, the 5 February 2018.

- 1. The Joint Registrar -cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong. The P.A to Registrar General, High Court of Meghalaya, Shillong.
- The P.S. to the Advocate General, High Court of Meghalaya, Shillong.
- The Registrar (Administration), High Court of Meghalaya, Shillong.
- The Deputy Registrar (Administration/Infrastructure & Accounts), High Court of Meghalaya, Shillong.
- The Chief Librarian, High Court of Meghalaya, Shillong.
- The Assistant Registrar (Recruitment/Accounts/Record), High Court of Meghalaya, Shillong.
- 10. The Superintendent (Judl.), High Court of Meghalaya, Shillong.
- 11. The Central Government Counsel, High Court of Meghalaya, Shillong.
- ___, Sr. Advocate, High Court of Meghalaya, Shillong.
- 13. President / Secretary, High Court Bar Association, Shillong.
- 14. President / Secretary, Shillong Bar Association, Shillong.
- 15. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 16. The Court Masters, High Court of Meghalaya, Shillong.
- 17. Notice Board.
- 18. Office File.